

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 293/99

Tuesday, this the 16th day of March, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

K. Damodaran,
S/o. Kunjukutty,
Retired H.S.G.R.I
South Eastern Railway, Sambalpur,
Now residing at Madathil
Palliyalil House, P.O. Feroke,
Kozhikode District,
Kerala State.

...Applicant

By Advocate Mr. P.K. Yusuf Issuddin

Vs.

1. The Union of India represented by the Chief Engineer (Construction) South Eastern Railway, Cuttack, Orissa State.
2. The Chief Project Manager, South Eastern Railway, Sambalpur, Orissa State.

...Respondents

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 16.3.99, the Tribunal on the same day delivered the following:

ORDER

The applicant seeks to direct the respondents to disburse him his retiral benefits including pension with interest at 18% till the date of payment.

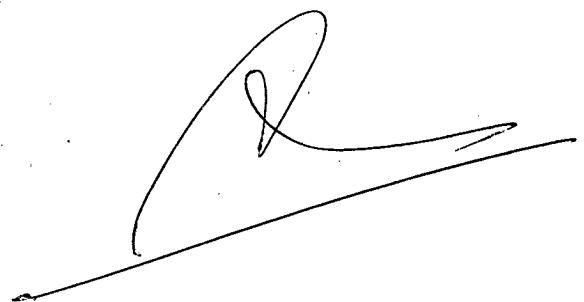
2. When the O.A. was taken up, the learned counsel appearing for the applicant submitted that it is suffice to direct the second respondent to dispose of A-3 representation submitted by the applicant dated 15.2.1999. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. Accordingly, the second respondent is directed to consider and dispose of A-3 representation within two months from the date of receipt of a copy of the order.

4. O.A. is disposed of as above. No costs.

5. The learned counsel appearing for the respondents undertakes to furnish a copy of the order along with a copy of the O.A. to the respondents.

Dated the 16th day of March, 1999.



A.M. SIVADAS
JUDICIAL MEMBER

nv
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LIST OF ANNEXURE

1. Annexure A3: True copy of letter of applicants to Respondents 1 and 2.

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